

**IN THE COURT OF PRINCIPAL CIVIL JUDGE,  
BENGALURU RURAL DISTRICT, BENGALURU.**

**CAUSE LIST DATED 05.06.2021**

<b>I Session</b> 11.00 AM to 2.00 PM	<b>II Session</b> 2.45 PM to 5.45 PM
<b>HEARING</b>	<b>CALL ON</b>
1) O.S. 1019/2007	16) Misc. 08/2017
2) O.S. 2205/2007	17) Misc. 24/2017
3) Misc.24/2015	18) Misc. 25/2017
4) O.S. 309/2016	19) Misc. 26/2017
5) Ex. 22/2016	20) Misc. 27/2017
6) O.S. 1429/2016	21) Misc. 28/2017
7) Ex. 14/2019	22) Misc. 37/2017
8) Ex. 15/2019	23) Misc. 41/2017
9) Ex. 21/2020	24) Misc. 42/2017
10) O.S. 483/2021	25) Misc. 43/2017
<b>ARGUMENTS</b>	26) Misc. 44/2017
11) Misc. 13/2007	27) Ex. 31/2017
12) Misc. 67/2013	28) O.S. 1181/2017
13) Misc. 75/2013	29) O.S. 211/2018
14) FDP 1/2016	30) O.S. 913/2018
<b>CALL ON</b>	
15) O.S. 5/2021	

Sd/-  
Prl. Civil Judge,  
Bengaluru Rural District,  
Bengaluru.

NOTE: All advocates are requested to strictly follow SOP dated 21.05.2021 issued by Hon'ble High Court of Karnataka.

**IN THE COURT OF 1ST ADDITIONAL CIVIL JUDGE, BENGALURU RURAL**  
**DISTRICT, BENGALURU**

**CAUSE LIST DATED: 05.06.2021**

<b>I ST SESSION AT 11 A.M</b>	<b>II ND SESSION AT 2.45 P.M</b>
<b>STEPS</b>	<b>NOTICE</b>
1. EX. 14/2014	16. EX. 8/2014
2. O.S. 1412/2014	17. MISC. 7/2015
3. O.S. 856/2017	18. MISC. 45/2019
4. O.S. 682/2019	19. O.S. 194/2021
5. MISC. 82/2019	<b>HEARING</b>
6. O.S. 1540/2019	20. O.S. 140/2009
7. O.S. 1614/2019	21. O.S. 62/2013
<b>SUMMONS</b>	22. O.S. 644/2013
8. O.S. 1232/2014	23. MISC. 31/2013
9. O.S. 1234/2014	24. MISC. 8/2014
10. O.S. 1454/2014	25. O.S. 322/2014
11. O.S. 1662/2014	26. O.S. 1566/2014
12. O.S. 874/2016	27. O.S. 868/2019
13. O.S. 404/2019	<b>ARGUMENTS</b>
14. O.S. 1232/2019	28. O.S. 418/2004
15. O.S. 1302/2019	29. O.S. 1602/2008
	30. O.S. 816/2012

Date: 04.06.2021  
Place: Bengaluru

sd/-  
I Addl. Civil Judge,  
Bengaluru Rural District,  
Bengaluru.

**IN THE COURT OF II ADDITIONAL CIVIL JUDGE, BENGALURU RURAL**  
**DISTRICT, BENGALURU**

**CAUSE LIST DATED: 05.06.2021**

<b>I ST SESSION AT 11 A.M</b>	<b>II ND SESSION AT 2.45 P</b>
<b>STEPS</b>	<b>AWAIT SUMMONS/NOTICE</b>
1. O.S. 742/2020	16. O.S. 1082/2015
<b>SUMMONS</b>	<b>ARGUMENTS</b>
2. O.S. 1152/2017	17. O.S. 1194/2018
<b>NOTICE</b>	<b>APPEARANCE OF PARTY</b>
3. Misc 26/2020	18. O.S. 1708/2019
4. Ex. 8/2003 ISSUE SALARY ATTACHMENT WARRANT	19. Misc 19/2020
<b>HEARING</b>	20. Misc 20/2020
5. O.S. 76/2006	21. Misc 21/2020
6. O.S. 356/2009	<b>OBJECTIONS</b>
7. Misc 10/2009	22. O.S. 814/2018
8. O.S. 1292/2011	23.O.S.662/2019
9. Misc 3/2012	24.O.S. 250/2021
10. O.S.762/2013	25. O.S. 306/2021
11. O.S.1474/2014	26. O.S. 308/2021
12.O.S. 492/2016	27. O.S. 310/2021
13. O.S. 1428/2016	28.O.S.312/2021
14. O.S. 398/2019	<b>ORDERS</b>
<b>AMENDMENT</b>	29. Misc. 80/2013
15.O.S. 1012/2010	30. Misc. 47/2016

Date: 04.06.2021  
Place: Bengaluru

sd/-  
II Addl. Civil Judge,  
Bengaluru Rural District,  
Bengaluru.



01.06.2021

**III ADDITIONAL CIVIL JUDGE, BENGALURU  
RURAL DISTRICT, BENGALURU CAUSE LIST  
DATED 05-06-2021**

**Morning - Sessions**

<b><u>HEARING</u></b>	
1	O.S. 9/2009
2	O.S. 585/2010
3	O.S. 329/2013
4	O.S. 237/2014
5	O.S. 363/2014
6	O.S. 1075/2015
7	O.S. 433/2019
8	O.S. 1645/2019
9	O.S. 143/2021
10	O.S. 147/2021
11	O.S. 173/2011
12	O.S. 175/2021
<b><u>ISSUES</u></b>	
13	O.S. 741/2020
<b><u>AMENDMENT</u></b>	
14	O.S. 847/2012
15	O.S. 161/2013

**Afternoon - Sessions**

<b><u>ARGUMENTS</u></b>	
1	O.S. 933/2013
2	O.S. 971/2014
3	O.S. 547/2018
4	O.S. 571/2019
<b><u>ADR</u></b>	
5	O.S. 1141/2015
6	O.S. 1185/2015
<b><u>CALL ON</u></b>	
7	O.S. 1303/2014
8	O.S. 103/2016
<b><u>OBJECTIONS</u></b>	
9	O.S. 339/2015
10	O.S. 669/2015
11	O.S. 766/2018
<b><u>ORDERS</u></b>	
12	O.S. 885/2013
13	O.S. 1661/2013
14	O.S. 657/2016
15	O.S. 661/2016

III Additional Civil Judge,  
Bengaluru Rural District,  
Bengaluru